

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2862
ANSWERED ON:14.03.2011
ATROCITIES AGAINST DALITS IN RAJASTHAN
Meghwal Shri Bharat Ram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details regarding number of atrocity cases against the people of Scheduled Castes in the country during the last three years;
- (b) the details of incidents of evicting the families of Scheduled Castes from their houses/beating in Rajasthan especially Alwar District in January 2011 and the action taken in this regard so far by the administration;
- (c) the action taken by National Commission for Scheduled Castes in the said incident; and
- (d) the details of present strength and vacancy of members in National Commission for Scheduled Castes and the time by which the vacancies are likely to be filled?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a): - As per statistics provided by the National Crime Records Bureau, number of cases in regard to various offences of atrocities against Scheduled Castes, registered under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, in the country during years 2007-09, is indicated as under:-

Year No. of cases registered under PoA Act
relating to offences of atrocities against SCs

2007 29825
2008 33367
2009 33426

-> Data for 2010 is not available.

(b):- Government of Rajasthan has apprised that on 19.01.2011, in a tractor accident, in Village Hussaipur, Police Station Bhiwari, Phase three, District Alwar, a hen was killed. This led to a conflict in which a member of Scheduled Caste shot dead a person from other community, and another was injured. In retaliation, members of other community abused members of Scheduled Castes, damaged and burnt their houses, and also took away their livestock and silver ornaments. Cases were registered under relevant sections of the IPC and the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989. Certain persons were also arrested and adequate police force deployed. 26 families were also provided financial assistance of Rs. 10.50 lakh and also provided food articles. The District Collector and Superintendent of Police also visited the area for maintaining peace and law & Order.

(c):- The Commission has informed that the matter was taken with the concerned Police Authorities.

(d):- Present strength of the Commission comprises of a Chairperson, a Vice-Chairperson and three Members, and presently there is no vacancy.